File No. 10/03/2016-NCLT
राष्ट्रीय कम्पनी विधि अधिकरण / NATIONAL COMPANY LAW TRIBUNAL

छठा तल, ब्लॉक–3,
सी. जी. ओ. कम्पलैक्स, लोधी रोड़,
6th Floor, Block-3,
CGO Complex, Lodhi Road,
नई दिल्ली / New Delhi- 110003
दिनांक / Dated: 02nd August 2016

ORDER

In partial modification of Order of even number dated 05.07.2016 the Constitution of the National Company Law Tribunal, New Delhi Bench shall be as under for the purpose of exercising and discharging the Tribunal's powers and functions: -

NCLT, PRINCIPAL BENCH for 16th & 17th August 2016

1. Chief Justice (Retd.) Shri M.M. Kumar, President, NCLT
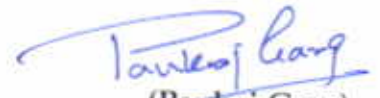2. Smt. Ina Malhotra, Member (Judicial).

NCLT, PRINCIPAL BENCH for 18th & 19th August 2016 (Forenoon)

1. Chief Justice (Retd.) Shri M.M. Kumar, President, NCLT
2. Shri R. Vardharajan, Member (Judicial)

NCLT, PRINCIPAL BENCH for 18th & 19th August 2016 (Afternoon)

1. Shri R. Vardharajan, Member (Judicial)
2. Smt. Ina Malhotra, Member (Judicial).

By Order of the National Company Law Tribunal

(Pankaj Garg)
Secretary, NCLT
Telephone: 24361688

Copy to:-
1. P.A. to Hon'ble President, National Company Law Tribunal, New Delhi.
2. Hon'ble Members, National Company Law Tribunal.
3. Registrar, National Company Law Tribunal, New Delhi.
4. Officers of National Company Law Tribunal, Principal Bench, New Delhi/ Kolkata/Mumbai/Chennai/Ahmedabad/Allahabad/Bengaluru/Chandigarh/C hennai/Gauhati/Hyderabad.

5. PPS to Secretary, Ministry of Corporate Affairs, New Delhi.
6. PS to Joint Secretary, (Shri Amardeep Singh Bhatia), MCA, New Delhi.
7. NCLT, web site/ Notice Board
8. The Institute of Chartered Accountants of India, ITO, New Delhi.
9. The Institute of Company Secretaries of India, ICSI, House 22, Institutional Area, Lodhi Road, New Delhi – 110003.
10. Corporate Law Adviser, 158, Basant Enclave, Palam Road, New Delhi-110057.
11. Taxman Allied Services Ltd., 59/32, New Rohtak Road, Delhi.
12. The All India Reporter Pvt. Ltd., 31-D 'B' Block, Delhi High Court, New Delhi.
13. Bar councils New Delhi/Kolkata.